

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/2280/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Chandan Das,
District and Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 29th April, 2019.

Sub: **Permission to leave the station.**

Ref:- Your letter No.DJ/BAK/1597/2019/E Dated the 26.04.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to leave the station, with your official car, at your own cost, w.e.f. evening of 26.04.2019, after office hours, till the morning of 29.04.2019, has been ~~granted/rejected~~.

Yours faithfully,

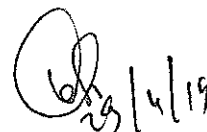
Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-49/2000/ 2281 IA, dated 29'04'19

Copy forwarded for information to:

- ✓ 1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

Rolan